

**Responsibilities of profit earning PSU oil companies**

†117. SHRI RAVI SHANKAR PRASAD:

SHRI RAMCHANDRA PRASAD SINGH:

SHRI P. RAJEEVE:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that certain public companies functioning in oil sector of the country earn monetary profit every year;

(b) if so, the names of these companies; and

(c) the responsibilities carried out by these companies in oil sector?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH): (a) and (b) Yes, Sir. The names of the major oil PSUs earning profits are as under:

(i) Oil and Natural Gas Corporation (ONGC);

(ii) Oil India Limited (OIL);

(iii) Indian Oil Corporation Limited (IOCL);

(iv) Hindustan Petroleum Corporation Limited (HPCL);

(v) Bharat Petroleum Corporation Limited (BPCL); and

(vi) Gas Authority of India Limited (GAIL).

(c) These Companies are responsible for exploration, production, refining, distribution and marketing of petroleum products and natural gas in the country. In addition, these companies also carry out Corporate Social Responsibility (CSR) activities.

**Killing of Additional Collector of Malegaon by oil mafia**

118. SHRI K.E. ISMAIL:

SHRI D. RAJA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government's attention has been drawn to the killing of the Additional Collector Shri Yeshwant Sonawane of Malegaon in Maharashtra allegedly by the local oil mafia when they were caught red handed for stealing kerosene from the oil tankers;